

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 223
33/252/ND/2020**

IN THE MATTER OF:

Income Tax Officer, Ward 22(4) New Delhi

...APPELLANT

Vs.

ROC (M/s. Satkar Container Transportation Pvt. Ltd.)

...RESPONDENT

Section

Under Section 252

**Order delivered on 05.04.2021
(Virtual Hearing/Physical Hearing)**

Coram:

DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the ROC

For the Income Tax Department

:Ms. Sweety Kumar, AROC.

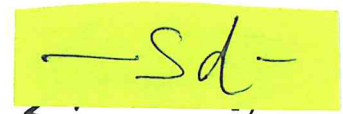
**:Mr. Puneet Rai, Sr. Standing
Counsel along with Ms. Adeeba
Mujahid, Jr. Standing Counsel.**

ORDER

Heard the submissions made by the proxy counsel for the Income Tax Department. AROC is present and submitted that they have no objection to proceed with the matter. Let this matter be posted to **20th April, 2021.**



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**